leave to introduce a Bill to repeal the Special Courts Act, 1979.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to repeal the Special Courts Act 1979."

The motion was adopted.

SHRI K. T. KOSALRAM: I introduce the Bill.

## 15.36 hrs.

## CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 326)

SHRI GEORGE FERNANDES (Muzaffarpur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI GEORGE FERNANDES: I introduce the Bill.

#### 15.37 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Insertion of new article 46A)

SHRI GEORGE FERNANDES (Muzaffarpur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI GEORGE FERNANDES: I introduce the Bill.

wholesale Trade etc.

Taking over of 256

15.37 hrs.

# ALIGARH MUSLIM UNIVERSITY (AMENDMENŤ) BILL\*

(Amendment of Section 2)

SHRI GEORGE FERNANDES (Muzaffarpur): I beg to move for leave to introduce a Bill further to amend the Aligarh Muslim University Act, 1920.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Aligarh Muslim University Act, 1920."

The motion was adopted.

SHRI GEORGE FERNANDES: I introduce the Bill.

The motion was adopted.

### 15.38 hrs.

RESOLUTION RE: TAKING OVER OF WHOLESALE TRADE IN CERTAIN ESSENTIAL COMMODITIES—contd.

MR. CHAIRMAN: Now, we resumefurther discussion on the Resolution moved by Shri Sudhir Kumar Giri on the 25th January, 1980. Mr. Chintamani Panigrahi was on his feet.

SHRI CHINTAMANI PANIGRAHI (Bhubneswar): While I was speaking on the Resolution I had said that during the last two and a half years we have seen how prices have gone up by more than 22 per cent. This is a steep rise in prices, as a result of which we find that the entire economy of this country is in a bad shape—rather, in shambles. In spite of what we had built up, because of bad management of economy during the last two and

\*Published in Gazette of India Extraordinary, Part II, Section 2 dated 1st February, 1980.